

HIGH COURT OF JAMMU AND KASHMIR

(Office of the Registrar General at Srinagar)

ORDER

No.: 477

Dated: 16/10/2020

Consequent upon the approval of recommendations of the Hon'ble Committee for High Court Staff by the Hon'ble Chief Justice, the following promotions in the different cadres of the High Court staff are hereby effected:

1. Shri Mohammad Yasin Beigh, Additional Registrar-cum-Bench Secretary is temporarily promoted as Registrar in the Pay Level-13A (131100-216600) notionally w.e.f. 01.05.2020 and monetarily from the date of order, against the vacancy caused due to the retirement of Shri Durga Dass.
2. Shri Baldev Raj, Joint Registrar-cum-Bench Secretary is temporarily promoted as Additional Registrar-cum-Bench Secretary in the Pay Level-13 (123100-215900) notionally w.e.f. 01.05.2020 and monetarily from the date of order, against the vacancy caused due to promotion of Shri Mohammad Yasin Beigh as Registrar.
3. (i) Shri Yash Paul Sharma & (ii) Shri Omkar Raina, Bench Secretaries are temporarily promoted as Joint Registrar-cum-Bench Secretaries in the pay Level-12 (78800-209200) against the vacancies caused due to promotion of Shri Baldev Raj as Additional Registrar-cum-Bench Secretary and retirement of Shri P.S. Jamwal. The effect of their promotions shall be notionally w.e.f. 01.05.2020 and 01.08.2020 respectively and monetarily from the date of order.
4. (i) Shri Suhail Jan, (ii) Shri Fida Ahmad Dar & (iii) Shri Suresh Kumar, Readers are temporarily promoted as Bench Secretaries in the pay Level-11 (67700-208700) against the vacancies caused due to reversion of Ms. Saima Maqbool to the post of Reader on 30.12.2019; promotion of Shri Pankaj Kumar Gupta as Additional Registrar-cum-Bench Secretary on 10.04.2020 and promotion of Shri Yash Paul Sharma as Joint Registrar-cum-Bench Secretary on 01.05.2020. The effect of their promotions shall be notionally w.e.f. occurrence of vacancy and monetarily from the date of order.
5. Ms. Meghna Shalla, Assistant Registrar-II is temporarily promoted as Assistant Registrar-I in the pay Level-8A (50700-160600) notionally w.e.f. 01.07.2020 and monetarily from the date of order, against the vacancy caused due to the retirement of Ms. Shashi Koul on 30.06.2020.

6. Consequent upon the acceptance of representation of Ms. Saima Maqbool, Reader, regarding change of her cadre she has been placed in the seniority list of Section Officers' cadre below Ms. Anita Kumari and above Shri Showkat Hussain Qadri. Now, she is temporarily promoted as Assistant Registrar-II in the pay Level-8 (47600-151100) notionally w.e.f. 01.04.2020 and monetarily from the date of order, against the available vacancy due to retirement of Shri Sham Lal, Assistant Registrar-II on 31.03.2020.

Since consequent upon High Court Order No. 1032 dated 30.12.2019 she has performed the duties of Reader no recovery of pay shall be made from her on account of her retrospective relegation to the lower post of Section Officer.

7. Shri Showkat Hussain Qadri, Section Officer is temporarily promoted as Assistant Registrar-II in the pay Level-8 (47600 - 151100) notionally w.e.f. 01.07.2020 and monetarily from the date of order, against the available vacancy caused due to promotion of ~~Ms.~~ Meghna Shalla as Assistant Registrar-I.
8. Shri Vinod Kumar, Senior Scale Stenographer is temporarily promoted as Private Secretary in the pay Level-8 (47600-151100) notionally w.e.f. 20.03.2020 and monetarily from the date of order, against the available vacancy caused due to the promotion of Shri Karam Chand as Secretary.
9. Shri Ghulam Hassan Dar, Court Officer is temporarily promoted as Section Officer in the pay Level-7 (44900-142400) notionally w.e.f. 01.07.2020 and monetarily from the date of order, against the vacancy caused due to promotion of Shri Showkat Hussain Qadri.
10. Shri Sanjeev Kumar, Head Assistant is temporarily promoted as Court Officer in the pay Level- 6E (35900-113500) notionally w.e.f. 01.07.2020 and monetarily from the date of order, against the vacancy caused due to promotion of Shri Ghulam Hassan Dar as Section Officer.
11. Shri Mohammad Hanief Bhat, Senior Assistant is temporarily promoted as Head Assistant in the pay Level-6B (35600-112800) notionally w.e.f. 01.07.2020 and monetarily from the date of order, against the available vacancies caused due to promotion of Shri Sanjeev Kumar as Court Officer.



12. Shri Abdul Rashid Malik, Junior Assistant is temporarily promoted as Senior Assistant in the pay Level-5 (29200-92300) notionally w.e.f. 01.07.2020 and monetarily from the date of order, against the available vacancies caused due to promotion of Shri Mohammad Hanief Bhat as Head Assistant.

Note:-

- (a) All promotions are subject to the outcome of SLP(C) NO. 13607-610 of 2016 titled Ashok Kumar and ors etc. etc, vs State of J&K and ors and in case the Hon'ble Supreme Court directs that the under graduate officials of the High Court staff shall be eligible for promotion to the next higher post in order of their seniority, in that event, the eligibility shall be determined on the basis of merit cum seniority and the undergraduate officials shall be considered for promotion, without disturbing their seniority which shall have the effect of reversion of some of the officials considered for promotion at this moment against those posts.
- (b) All promoted officers/officials shall continue to work at their present place of postings till further orders.

By Order.


(Jawad Ahmed)
Registrar General

No.: 9679-9700/N/1 Dated: 16/10/2020

Copy of the above forwarded to the:

- i. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
- ii. Secretary to Hon'ble Mr/Mrs. Justice _____
..... for information of their Lordships.
- iii. Registrar Vigilance, High Court of J&K, Srinagar,
- iv. Registrar Computers, High Court of J&K, Srinagar,
- v. Registrar Rules, High Court of J&K, Srinagar
- vi. Registrar Judicial, High Court of J&K, Jammu/Srinagar,
- vii. Director Finance, High Court of J&K, Srinagar
..... for information and necessary action.
- viii. CPC, e-Courts, High Court of J&K, Srinagar with the request to get the same uploaded on the official website of the High Court.
- ix. Accounts Officer, High Court of J&K, Jammu/Srinagar.
- x. All concerned.


Registrar General